

- (b) if so, the details thereof; and
(c) the action taken by the Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) to (c). The Chief Wildlife Warden (CWLW), Government of Assam has reported that no complaints have been received regarding illegal hunting and felling of trees inside Kaziranga National Park. However, poaching of rhinos takes place sporadically and the number of rhinos killed in the park during the last three years is as follows .

| Year | No. of Rhinos poached |
|------|-----------------------|
| 1993 | 40 |
| 1994 | 14 |
| 1995 | 27 |
| 1996 | 15 (till 24.6.96) |

The Chief Wildlife Warden, Assam has further informed that action is taken against the offenders under law and during the current year six poachers have been killed and arms and ammunitions recovered from them. Day and night patrolling by Home Guards and Departmental staff has also been stepped-up for strengthening the protection and enforcement measures

[Translation]

Poultry Complexes

89. DR BALIRAM : Will the Minister of ANIMAL HUSBANDRY AND DAIRYING be pleased to state

(a) whether it is a fact that the Government has a scheme for setting up Poultry Complex in some States,

(b) whether the Government have received any proposal for setting up a Poultry Complex in Jammuanwa Gramsabha of Azamgarh in Uttar Pradesh

(c) if so, when this Poultry Complex will be set up

(d) the details of the States and places where approval has already been given by the Government for setting up a poultry Complex; and

(e) the time by which these Poultry Complex will be set up by the Government in the Jammuanwa Gramsabha of Azamgarh?

THE MINISTER OF STATE OF THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING IN THE MINISTRY OF AGRICULTURE (DR. BAGHUVANSH PRASAD SINGH) : (a) Yes please

(b) Yes

(c) The matter is under the consideration of Government.

(d) None so far.

(e) After the Approval.

'Steel Plants in Orissa'

91. DR. KRUPASINDHU BHOI : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether environmental clearance has been given for the steel plants proposed to be set up at gopalpur and at other places in Orissa,

(b) if so, the details thereof;

(c) if not, the reasons for the delay in giving clearance; and

(d) the details of applications submitted by private as well as public sector for giving clearance to set up Steel Plants in Orissa ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) to (d). A proposal of M/s Tata Iron and Steel Ltd. to set up an Integrated Steel Plant at Gopalpur, Orissa has been received in this Ministry only recently. The status of other applications for steel plants in Orissa is enclosed as *Statement*

STATEMENT

Details of Applications for Setting up Steel Plants in Orissa

| S No | Name of Project | Date of Receipt | Status |
|------|--|-----------------|--|
| 1 | 0.5 MTPA Steel Plant of M/s Mid East Integrated Steel Plant at Jajpur | | Environmental clearance issued on 15.6.95 |
| 2 | 1.0 MTPA Steel Plant of M/s Neelanchal Ispat Nigam Ltd at Daitari, Orissa | 2.12.94 | Considered by Expert Committee (Industry) Under process for decision |
| 3 | 1.0 MTPA Integrated Steel plant of M/s Mid East Integrated Steel Limited & 2.5 MTPA Steel Plant of M/s MESCO Kalinga at Jajpur, Orissa | 5.2.96 | Considered by the Expert Committee Under process for decision |